

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. C.P. (IB) -1181(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.06.2024**

NAME OF THE PARTIES:- Shanaya Fashions
V/s
Sushi Akshay Jani

Section: U/s 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

None present from either side. Counsel, Mily Ghoshal a/w Sophia Hussain, and Ritika Vijan appeared for the Personal Guarantor. Perusal of the record reveals that the Petitioner has not been appearing for a long. It appears that the Petitioner is not interested in prosecuting the present company petitioner any further. In these circumstances, list this matter either for the appearance of the Petitioner or for dismissal of the present company petition on **22.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

HARSHADA

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)